

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/29(CHE)/2024
NAME OF THE PETITIONER(S) : Vijay Ram Traders Pvt. Ltd.
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 10 Rule 7 of IBC, 2016

ORDER

Shri. Rohan Rajasekaran, Ld. Counsel for the Petitioner/Corporate Applicant.

This is the petition under Section 10 r/w Rule 7 of IBC, 2016. The Petitioner has given the List of Creditors at Page-88 of the petition.

Ld. Counsel for the Petitioner submits that audited Balance Sheet upto March, 2023 has been filed with the petition.

The Petitioner is directed to serve copy of the petition on all the creditors and file Affidavit of Service.

List the petition for appearance/reply on **16.04.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs